

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 250 OF 2016 &  
IA NO. 899 OF 2017**

**Dated: 20<sup>th</sup> March, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**Adani Transmission (India) Ltd.**

**.... Appellant(s)**

**Vs.**

**Maharashtra Electricity Regulatory Commission**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Hemant Singh

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Ms. Aanchal Arora for R-1

**ORDER**

As agreed by learned counsel for the parties, list the matter for further hearing on **09.04.2018**.

**(Justice N. K. Patil)**

**Judicial Member**

*mk/tpd*

**(I.J. Kapoor)**

**Technical Member**